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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 4362/2023 & CRL.M.A. 16540/2023 & CRL.M.A. 16542/2023

SACHIN DEV DUGGAL

.....Petitioner

Through:

Mr. Arvind Varma, Senior Advocate
with Mr. Vanshdeep Dalmia, Ms.
Natasha Dalmia, Ms. Suchakshu Jain,
Ms. Anisha Jain, Ms. Shambhavi
Singh, Ms. Smridhi Sharma, Mr.
Pratik Malik and Mr. Umang Tyagi,
Advocates

versus

DIRECTORATE OF ENFORCEMENTRespondent Through: Mr. Zoheb Hossain, Spl. Counsel for ED with Mr. Vivek Gurnani, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi, Mr. Kanishk Maurya and Mr. Rishabh Gupta, Advocates

CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

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<u>ORDER</u> 22.11.2024

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The Hon'ble Judge is not holding Court today.

List on 29th November, 2024.

BY ORDER

(COURT MASTER)

NOVEMBER 22, 2024 Rt

Click here to check corrigendum, if any

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